

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3807
ANSWERED ON:18.02.2014
PAYMENT FOR MDM
Sivasami Shri C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received requests to reconsider/review its proposal regarding advance payment before supply of foodgrains for the Mid-Day Meal (MDM) Scheme;
- (b) if so, the details thereof and the reaction of the Government thereto along with the outcome of the said review;
- (c) whether the arrangement of advance payment has since been made effective from December, 2013; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d) The food grains under Mid Day Meal (MDM) Scheme is supplied by Food Corporation of India on post payment basis. The Department of Food & Public Distribution had decided to introduce the prepayment system with effect from 1st December, 2013 for food grains allotted under MDM Scheme keeping in view the difficulties being faced by the FCI and delay in getting the payment for foodgrains supplied for MDM Scheme. However, on the request of Ministry of Human Resource Development, it has been decided not to introduce the prepayment system.